

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQ): DELHI.

No. 69541-69601
/DMC/237/2018

Dated, Delhi the 03/11/18

To

All Sr. AO(J)/AO(J)/Branch Incharges,
Central District/West District,
Tis Hazari Courts, Delhi.

Sub: Disaster Management Training Programme on 17.11.2018

Sir/Madam,

With reference to Minutes of Meeting dt. 30.10.2018 of Disaster Management Committee on the above cited subject, it is submitted that Disaster Management Committee, Tis Hazari Court, Delhi is conducting a Training Programme on disaster management on 17.11.2018 from 2 PM to 4 PM in Conference Room no.135, First Floor, Tis Hazari Court, Delhi.

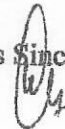
I am directed to request you to nominate at least two officials of your branch for the said training programme who have not attended the previous Disaster Management Training Programmes and their names along with their designation, employee Code and place of posting be sent to the undersigned within two days of receipt of this letter.

Further, the abovesaid training programme is mandatory and you are hereby requested to ensure the presence of nominated officials in this training programme on the above said date, time and place.

Thanking you,

Dt. 03.11.2018
Encl:- As above.

Yours Sincerely



(USHA ARORA)
Administrative Officer(Judicial)
Disaster Management Committee
Tis Hazari Courts, Delhi.

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Copy to:-

1. Office of District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. Office of District & Sessions Judge (West District), Tis Hazari Courts, Delhi
3. Ms. Sujata Kohli, Addl. District & Sessions Judge(Central)/Chairman, Disaster Management Committee, Tis Hazari Courts, Delhi
4. Sh. Kapil Malhotra, Caretaker, Caretaking Branch, Tis Hazari Courts, Delhi to make all necessary arrangement regarding the said training programme.



Administrative Officer(Judicial)
Disaster Management Committee
Tis Hazari Courts, Delhi.

Sr. No	Agenda	Minutes
1	Submission of report by Sh. Harish Kumar, District Project Co-ordinator, District Disaster Management Authority, Delhi regarding training programme held on 02.06.2018.	<p>Sh.Harish Kumar Mathur, District Project Co ordinator, from District Disaster Management Authority (DDMA) informed that their team is ready for imparting training on 17.11.2018, regarding the Disaster Management.</p> <p>It is unanimously resolved that training programme may be held on 17.11.2018 from 2PM to 4PM in Room No.135, 1st floor, Tis Hazari Courts, Delhi. The batch may be comprising of 100 participants, of District Court Staff as well as from Delhi Police, after approval of Ld. District and Sessions Judge (HQs).</p> <p>The Caretaker shall make all the arrangements for training programme. Dr. Girish Chand Prabhat would be the special guest to the training programme. The report of the training programme shall be submitted and discussed in the next meeting.</p>

Administrative Officer (Judicial)
 Disaster Management Committee
 The Hazari Courts, Delhi

Date: Delhi on 02/11/18

Copy to:-
 1. Office of District & Sessions Judge (HQ), Central District, The Hazari Courts, Delhi
 2. Office of District & Sessions Judge (West District), The Hazari Courts, Delhi
 3. Ms. Sujata Kohli, Addl. District & Sessions Judge (Control), Disaster Management Committee, The Hazari Courts, Delhi
 4. Sh. Kashi Malhotra, Caretaker, Courtroom B, Hazari Courts, Delhi to make all necessary arrangements regarding the said training programme.

Administrative Officer (Judicial)
 Disaster Management Committee
 The Hazari Courts, Delhi